to Questions

(ख)	(ख) मुख्य आरक्षण पर्यवेक्षक					
	मुख्य पूछ-त	छ	और आ	रक्षण		
	वलर्क			6		
<u>(ग)</u>)					
वर्ग			भरे गये	खाली		
			पदों की	पदों की		
			संख्या	संख्या		
(i)	मुख्य आरक्ष	ण				
	पर्य वे क्षक		हुछ नही	दो		
(ii)	मुख्य पूछ-ता	ন্ত				
	और आरक्षण		दो	चार		
(घ)	और(ङ)	(i)	मुख्य	आरक्षण		

पर्यवेक्षक 1966 में जो मेलेक्शन हुआ या उसमें पात्रता के आधार पर अनुसूचित जाति के उम्मीदवार उपलब्ध नहीं थे। शीध ही नथा सेलेक्शन होने की सम्भावना है और यदि अनुसूचित जाति के उम्मीदवार उपलब्ध हुये और चुने गये तो उन्हें आरक्षित कोटे वाली जगहों पर लगा दिया जायेगा।

(ii) मुख्य पूछ-नाछ और आरक्षण क्लकं. पिछले सेलेक्शन में जो 1966-68 में हुआ था, 6 खाली जगहों के आरक्षित कोटे के लिये अनुस्चित जाति के केवल चार उम्मीदवार उपलब्ध थे और उनमें से तीन चृत लिये गयेथे। चुने हुए उम्मीदवारों में से दो को पहले ही नियुक्त किया जा चुका है और तीसरे को शीझ नियुक्त किया जा रहा है। आगे होने वाले सेलेक्शनों में इस कमी को पूरा करने का प्रयाम किया जायेगा, बसर्ते उस समय तक पर्याप्त संख्या में उपयुक्त उम्मीदवार उपलब्ध हो जायें।

† THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a)

	Number								
(i) Chief Reservations Supervisor Rs. 370-475—									
Delhi .			•	5					
Ferozepur				1					
Allahabad				2					
Lucknow				1					
Headquarter	2								

^{†[]} English translation.

Division				Number	
(ii) Chief Enquiry	and	Reser	-		
vation Clerk R	s. 250	0-380-	_		
Delhi				11	
Ferozepore				1	
Allahabad				4	
Lucknow				3	
Moradabad	•	•	•	1	
Headquarters (റണ്ടം		•	6	
					
(b) Chief Reserva	tion	Supe	er-		
visors		2			
Chief Enquiry	and	Rese	er-		
vation Clerk .				6	
(c)					
Category	Number of posts filled			Number of posts lying unfilled	
(1) Chief Reer-					
vation Super-					
visor		Nil		Two	
		1411		1 40	
(ii) Chief Enquiry					
and Reserva-					
tion Clerk	Two			Four	

(d) and (e) (i) Chief Reservation Supervisors.—Non-availability of Scheduled Caste candidates within the field of eligibility in the selection held in 1966. A fresh selection is likely to be held shortly and Scheduled Caste candidates, if available and selected, will be posted against the reserved quota.

(ii) Chief Enquiry and Reservation Clerk.—In the last selection held in 1966—68 only four Scheduled Caste candidates were available for consideration against the reserved quota of six vacancies and out of these three were selected. Two of these have already been provided, and the third is going to be posted soon. Attempts will be made to make good the shortfall in future selections, provided enough suitable candidates become available by then.]

DONATION BY BIRLA GROUP TO POLITICAL PARTIES

411. SHRI G. GOPINATHAN NAIR: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state the amount of donations paid every year by the Birla Group of Companies to (i) the Indian National Congress, (ii) the Swatantra Party, and (iii) the individual members of the Indian

National Congress and the Swatantra Party, during the last five years?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): On the

basis of the composition of the Birla Group as arrived at by the Monopolies Enquiry Commission, donations paid by the Group Companies to the Indian National Congress, Swatantra Party and individuals for the five year period 1963-64 to 1967-68 work out at about Rs. 41 lakhs detailed below:

(In Rupees)

					Indian National Congress	Swatantra Party	Individuals (All un- identified)
1963-64	•	•			1,10,138	Nil	Nil
1964-65					1,41,552	Nil	Nil
1965-66					81,694	Nil	Nil
1966-67					21,27,571	1,30,271	80,000
1967-68				•	13,64,696	Nil	22,000
		Tota	L		38,25,651	1,30,271	1,02,000

The information has been collected from the Balance Sheets of the Group Companies. The composition of the years is based on the Balance Sheets showing the closing date on any day falling between 1st July to 30th June.

DEPUTY MINISTER'S COMMENTS ON POLITI-CAL SITUATION IN KERALA

- 412. SHRI G. GOPINATHAN NAIR: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:
- (a) whether the Deputy Minister in the Ministry of Industrial Development and Company Affairs stated in a speech at Quilon, Kerala, on 3rd February, 1969 that "the present political situation in Kerala was not conducive to industrialisation"; and
- (b) if so, what are the concrete facts and instances on the basis of which the Deputy Minister made this observation?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Yes, Sir.

(b) At the time of the Meeting of the All India Small Scale Industries Board held at Ernakulam in September, 1968, a number of small industrialists brought to the notice of the Deputy Minister the difficulties they were facing due to various strikes

which hampered smooth production. The same difficulties were brought to his notice when he visited Trivandrum in January this year. Besides, the Hindustan Machine Tools at Kalamaserry had labour trouble. The Government of India Production Centre at Ettumanur and Thiruvulla are also having continuous labour trouble with the result that the production is falling.

MANAGING DIRECTOR, M.M.T.C.

- 413. SHRI M. P. BHARGAVA: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:
- (a) when the present Managing Director of the Minerals and Metals Trading Corporation joined his post;
- (b) for what period he has been out of India after joining the post;
- (c) how much foreign exchange has been spent on his tours abroad; and
- (d) what orders have been secured as a result of his foreign visits?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) 3rd September, 1968.

- (b) 54 days.
- (c) Rs. 23,175.
- (d) Orders for about 7.2 lakh tonnes of manganese ore valued approximately at